

3649

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 639/22

(I.A No-693/2025, I.A No. 694/2025, I.A No. 719/2025,

I.A No. 772/2025 & I.A No. 773/2025)

Pritpal Sharma Versus Department of Environment & Ors.

STATUS REPORT/ACTION TAKEN REPORT

MOST RESPECTFULLY SHOWETH:-

1. This is in continuation of the Status Report dated 01.12.2025 filed before the Hon'ble National Green Tribunal by the undersigned on behalf of the Commissioner of Police, Delhi.
2. That this Hon'ble Tribunal, vide its previous order, was pleased to issue directions and sought an Action Taken Report in respect of FIR No. 500/2025 dated 07.10.2025 u/s 303(2)/223(1) BNS, P.S. Lajpat Nagar and FIR No. 702/2025 dated 24.09.2025 u/s 303 BNS & Sections 5/15 of the Environment Protection Act, P.S. Sarita Vihar, New Delhi, both pertaining to seizure of two tankers allegedly carrying treated STP water. That in compliance with the directions of this Hon'ble Tribunal, reports

were called from the concerned police stations. As per the reports received, cancellation reports in both the aforesaid FIRs were submitted before the concerned Hon'ble Courts.

3. That thereafter, this Hon'ble Tribunal, vide order dated 23.12.2025, was pleased to pass the following observations/directions –

“Para 5. In action taken report, Delhi Police has mentioned about filing of cancellation reports in respect of FIR No. 500/2025 dated 07.10.2025 registered in Police Station Lajpat Nagar under Section 303(2) and 223(a) BNS, P.S. Lajpat Nagar against Manoj Kumar in respect of transportation of water by Tanker No. NL 01 AH 2412 and FIR No. 702/2025 dated 24.09.2025 registered under Section 303 BNS and Section 5/15 E.P. Act, 1986 in Police Station Sarita Vihar against unknown persons in respect of transportation of water by Tanker No. DL 1LA 7337.

Para 6. In Para No. 7 of its reply dated 20.12.2025, DJB has submitted in reference to Tanker No. NL-01-AH 2412, the details of the tanker do not match with the record maintained at the filling point of Okhla STP, and in respect of Tanker No. DL-1L-AF-7337, the above-mentioned tanker did not lift treated effluent on the date of FIR, i.e. 24.09.2025.

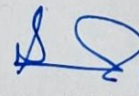
Para 7. The inconsistencies require explanation from Delhi Police and DJB and additional report may be filed by DJB and Delhi Police with

copies of relevant documents with respect to the above mentioned FIRs.'

4. That, with regard to the inconsistency pointed out by the Hon'ble Tribunal regarding FIR No. 500/2025 dated 07.10.2025 u/s 303(2)/223(1) BNS P.S. Lajpat Nagar, New Delhi, it is submitted that the actual registration number of the seized water tanker was NL-01-AH-2414, according to the Rukka & Seizure Memo and the Final Report, but inadvertently, due to typographical mistake, it was typed as NL-01-AH-2412 in the FIR. DJB has also confirmed in their report that Water Tanker No. NL-01-AH-2414 has lifted treated effluent water from the filling point on 7.10.2025. Accordingly, the Cancellation Report in this case was filed in the Court. Copies of relevant documents are annexed at **Annexure-A**.
5. That, with regard to the inconsistency pointed out by the Hon'ble Tribunal regarding FIR No. 702/2025 dated 24.09.2025 u/s 303 BNS & Sections 5/15 of the Environment Protection Act, P.S. Sarita Vihar, New Delhi, it is submitted that during investigation, Tanker owner, namely Naimuddin Mian was examined who stated that the tanker was filled with treated effluent water from Okhla Sewage Treatment Plant (STP) on 22.09.2025, but due to illness of the driver, that water could not be supplied on the same day and remained parked for two days. On 24.09.2025, when the driver Manoj Chaudhary was carrying the same

treated water which had been filled on 22.09.2025, he was intercepted by the police, and this case was registered for non-submission of the requisite documents at that point of time. The Delhi Jal Board, in its verification report, has also clarified that tanker No. DL-1LAF-7337 lifted treated effluent from the designated filling point on 22.09.2025, not on 24.09.2025. Based on the relevant record received from DJB, as well as statements from the owner and the interrogation report of the driver, it was established that the tanker was transporting treated STP water on the date of FIR registration. The water was filled only on 22.09.2025. As a result, a cancellation report was filed in the Court. A copy of the relevant documents is annexed at **Annexure-B**.

6. That it is submitted that Delhi Police is committed to comply with this Hon'ble Tribunal's direction in letter and spirit to protect the environment and prevent violations through effective enforcement.
7. Delhi Police have highest regard for this Hon'ble Tribunal and comply with the directions passed by this Hon'ble Tribunal in letter and spirit.



13/01/26

(S.K. JAIN) IPS
Joint Commissioner of Police
Southern Range New Delhi
S.K. JAIN, IPS
Jt. CP/SR

FIRST INFORMATION REPORT

(Under Section 173. B.N.S.S.)

(प्रथम सूचना रिपोर्ट)

(धारा 173 बी. एन. एस. एस. के अन्तर्गत)

1. District (ज़िला): SOUTH-EAST (DELHI) Year(वर्ष): 2025 P.S.(थाना): LAJPAT NAGAR
 FIR No(प्र.सू.रि.सं.): 0500 Date & Time of FIR (व दिनांक की प्रसूत्र): 07/10/2025
2. Act(s)(अधिनियम): Section(s)(धारा(एँ)):
 - THE BHARATIYA NYAYA SANHITA (BNS), 2023 303(2)/223(a)
3. Occurrence of Offence (अपराध की घटना):
 (a Day(दिन): TUESDAY Date From(दिनांक से): 07/10/2025 Date To(दिनांक तक): 07/10/2025
 Time Period (समय) Time From (समय से): 22:00 hrs Time To (समय तक): 22:00 hrs
 (b Information received at P.S.(थाना जहाँ सूचना प्राप्त हुई) Date(दिनांक): 07/10/2025 Time 23:30 hrs
 (c)General Diary Reference (रोजानामचा) Entry No.(प्रविष्टि) 089A Date/Time 07/10/2025 23:50
4. Type of Information (सूचना का Written
5. Place of Occurrence (घटनास्थल):
 (a)Direction and Distance from P.S (थाना से दूरी और EAST, 1.5 Km(s) Beat No(बीट सं.): 10
 (b)Address(पता): ,RING ROAD, ,NEAR VINOBA PURI ,METRO STATION, NEW DELHI
 (c) In case, Outside the limit of the Police Station (यदि थाना सीमा के बाहर हैं):
 Name of P.S(थाना का नाम): District(ज़िला):
6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):
 (a Name(नाम): HC (Head Constable) KRISHAN KUMAR MEENA ,PIS No.28104257 ,Belt No.3647/SE
 (b Date/Year of Birth (जन्म तिथि) 25/07/1989 Nationality (राष्ट्रियता): INDIA
 (c)Passport No.(पासपोर्ट सं.): Date of Issue (जारी करने की तिथि) Place of Issue (जारी करने का
 (d Occupation POLICE OFFICER
 (e Address(पता): PS LAJPAT NAGAR, LAJPAT NAGAR, SOUTH-EAST, DELHI, INDIA, 9953646533,
 KRISHAN.28104257@DELHIPOLICE.GOV.IN

7. Details of Known/Suspect/Unknown accused with full particulars(attach separate sheet if necessary)(जात/ संदिग्ध /अज्ञात का पुरे विवरण सहित वर्णन

1	MANOJ KUMAR	Father:SH VESHESHAR	1. Village Gautaman Kheda, Post Office+ PS Bachrama, Distt. Raibrailly, UP, BACHHRAWAN, RAE BARELI, UTTAR PRADESH, INDIA	1. Village Gautaman Kheda, Post Office+ PS Bachrama, Distt. Raibrailly, UP, BACHHRAWAN, RAE BARELI, UTTAR PRADESH, INDIA
---	-------------	---------------------	--	--

8. Reasons for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):
 NO DELAY

9. Particulars of the properties stolen/involved (attach separate sheet if necessary):

Sl.No. (क्र.सं.) Property Type(Description)

Est. Value(Rs.)(मूल्य (रु में))

10 Total value of property stolen (चोरी हुई सम्पत्ति का कुल -

11 Inquest Report / U.D. Case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण नं., यदि कोई

12 F.I.R. Contents (attach separate sheet, if required)(प्रथम सूचना रिपोर्ट तथ्य):

श्री मान Duty Officer साहब थाना लाजपत नगर, नई दिल्ली, निवेदन इस प्रकार है की आज मै HC मय Ct. Naveen No. 2272/SE समय करीब 10.00 PM पर इलाका गस्त के दौरान Vinobapuri Metro Station के पास मौजूद थे, कि एक water tanker Ring Road पर Ashram की तरफ से आता हुआ दिखाई दिया। जो मन HC ने water tanker के Driver को हाथ से रूकने का इशारा किया तो उसने tanker रोक लिया। जो मन HC ने Driver को पानी Supply से सम्बंधित Delhi Jal Bord/MCD की permission व GPS Tracker से संबन्धित Department की permission दिखाने के लिये कहा। जो Driver इधर उधर की बातें करने लगा और बतलाया कि उसके पास GPS Tracker की कोई परमीशन नहीं है। इसके अलावा water tanker के driver से tanker में भरे हुये पानी के source के बारे में पूछा गया, जो पानी के source के बारे में भी कोई जानकारी नहीं दे सका और ना ही driver ने पानी की कोई receipt/invoice मौके पर produce की। जो पूछताछ पर Water Tanker के driver का नाम पता Manoj Kumar S/o Sh. Vesheshar R/o Village Gautaman Kheda, Post Office+ PS Bachrama, Distt. Raibrailly, UP (Age 30 Yrs.) मालूम चला। जो मौका पर traffic jam ना लगे, इसलिए मन HC ने साथी Ct Naveen No.2272/SE की सहायता से Water Tanker, No. NL-01-AH-2412, Make Tata, Colour Yellow & Blue को लेकर हाजिर थाना आया। जो water tanker के Driver ने पानी सप्लाई से सम्बन्धित Permitted GPS Tracker ना लगवाकर और Hon'ble NGT के order dated 28.05.2025 in OA No. 639/2022 (titled as Pritpal Sharma Vs. Deptt. of Environment & Ors.) के तहत issued Joint CP साहब के Order vide No. 12547-94/SO/Joint CP/SR, Dated New Delhi the 19.09.2025 का violation किया है, और पानी की अवैध supply व चोरी करके अपराध u/s 303(2)/223(a) BNS का किया है। लिहाजा मन HC ने एक लेख u/s 303(2)/223(a) BNS तैयार किया है, जिसे कि बराये कराने मुकदमा दर्ज Duty Officer, PS Lajpat Nagar के हवाले कर रहा हूँ। मुकदमा दर्ज CCTNS करके नम्बर मुकदमा से अवगत कराया जाये। मन HC तफ्तीश में व्यस्त हूँ। Date & Time of Occurrence: 07/10/2025 at 10:00 PM. Place of Occurrence: Ring Road, Near Vinobapuri Metro Station, Lajpat Nagar, New Delhi. Date & Time of handing over Tehrir: 07/10/2025 at 11:10 PM. SD English HC Krishan Kumar No. 3647/SE PS Lajpat Nagar Dt 07.10.25 Action Taken By Police :- इस समय लिखित है कि HC Krishan Kumar No.3647/SE ने एक हिन्दी /English लिखित Complaint CT Naveen Kumar No. 2272/SE के द्वारा मन HC/DO के पास भिजवाई, जिस पर मुझ HC/DO ने Case FIR NO. 500/25, U/S 303(2)/223(a) BNS Act register करके असल लिखित लेख व Computerized Copy of FIR, CT Naveen Kumar No.2272/SE के द्वारा नज्द HC Krishan Kumar No.3647/SE के पास भिजवाई। इसके अलावा दूसरी कापियाँ Senior Officers को डाक द्वारा भिजवाई जायेगी व तमाम हालात SHO साहब को बतलाये गये। Written By HC/DO

13 Action Taken Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2:

(की गयी कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि किया गया अपराध मद सं.2.में उल्लेख धारा के तहत है):

(i) Registered the case and took up the

(प्रकरण दर्ज किया गया और जांच के लिए लिया

OR (या)

(ii) Directed (Name of the I.O.) (जांच अधिकारी का नाम KRISHAN KUMAR MEENA

No(सं.): 28104257

Rank (पद):

HC (HEAD CONSTABLE)

to take up the investigation (को जांच आपने पास में लेने के लिए निर्देश दिया गया) OR

(iii) Refused investigation due to (जांच के

OR (के कारण इंकार किया या)

(iv) Transferred to P.S.(नाम):

District(ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित)

F.I.R read over to the complainant/informant, admitted to be correctly recorded and a copy given to the free of cost : (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी) :

R.O.A.C.(आर.ओ.ए.सी.):

3655

District SOUTH-EAST (DELHI)

P.S: LAJPAT NAGAR

Year: 2025

FIR No: 0500

Date: 07/10/2025

14 Signature / Thumb Impression
of the Complainant / Informant:

(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signature of Officer

Name(नाम): DEEPAK KUMAR

Rank (पद): HC (HEAD CONSTABLE)

No.(सं.): 28107162

15 Date and Time of despatch to the court:

(अदालत में प्रेषण की दिनांक और समय):

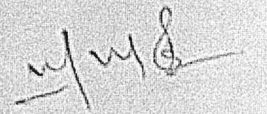
श्रीमान Duty officer साहब पाना लाजपत नगर, नई दिल्ली, विशेषतः इस प्रकार है कि आज मैं HC मय Lt Naveen No. 2272/SE समय करीब 10:00 PM पर ब्लाक गस्त के दौरान Vinobapuri metro Station के पास मौजूद थे, कि एक water tanker Ring Road पर Ashram की तरफ से आता हुआ दिखाई दिया, जो मन HC ने water Tanker के Driver को हाथ से रकने का इशारा किया तो उसने Tanker रोक लिया। जो मन HC ने Driver को पानी Supply से सम्बंधित Delhi Jal Board/MCD की permission व GPS Tracker से सम्बंधित Department की permission दिखाने के लिये कहा। जो Driver इधर-उधर की बातें करने लगा और बताया कि उसके पास GPS Tracker की कोई परमीशन नहीं है, इसके अलावा water Tanker के Driver से Tanker में भरे हुये पानी के Source के बारे में पूछा गया, जो पानी के Source के बारे में भी कोई जानकारी नहीं दे सका और ना ही Driver ने पानी की कोई receipt/Invoice माँगे पर Produce की। जो पुछताछ पर water Tanker के Driver का नाम पता Manoj Kumar Sh. Veshchur R/o Village Gantaman Kheda, Post PS Bachwama, Distt Raibareilly UP Age. 30ys माँगे पला जो मौका पर Traffic Jam ना लगे, इसलिये मन HC ने साथी Lt Naveen No. 2272/SE की सहायता से water Tanker No. **NL-01-AH-2414**, make Tata, Colour Yellow & Blue को लेकर हाजिर पाना आया। जो water tanker के Driver ने पानी बाहर से सम्बंधित Permitted, GPS Tracker ना खगलकर और Hon'ble NGT के order dated 28.05.2025 in OA No 639/2022 (titled as Pratul Sharma vs Deptt. of Environment & ors.) के तहत issued Joint CP साहब के order vide No. 12547-94/SO/Joint CP/SR, dated New Delhi the 19.09.2025 का violation किया है, और पानी की अवेध Supply व चोरी करके अपराध प/स 303(2)/223(A) Cr.P.C का किया है। विद्यता मन HC ने एक लेख प/स 303(2)/223(A)

NS तैयार किया है, जिसे नंबर 3657 कराने मुकदमा फर्ज duty
center PS Lajpat Nagar के हवाले कर रहा हूँ। मुकदमा फर्ज
FNS करते नम्बर मुकदमा से अवगत करामा जाये। मन HC
लीश में व्यस्त हूँ।

Date & time of occurrence: - 07/10/2025 at 10:00 PM

Place of occurrence: - Ring Road, Near Vinobapuri Metro Station
Lajpat Nagar New Delhi.


Date & time of handing over to the: - 07/10/2025 at 11:11



HC Krishan Kumar
No. 3647/SE
PS Lajpat Nagar
dt 07-10-25

DD No. 89A dt 07/10/25 at 23:50

Case FIR No 500/25 U/s 303 (2)/223 (A) BNS
PS Lajpat Nagar New Delhi


DO/HC Deepak Kumar No. 2988/SE
PIS- 28107162 PS Lajpat Nagar,

FIR No. 500/25 date - 07/X/25 u/s 303(2)/223A BNS
PS Jaypat Nagar New Delhi

फर्द मकसुजगी टूक No. NL-01AH-2414 (Tanka)

निम्न लिखित गवाहों के (जन्म) जय मोंका Virobapuri Metro
Station ND पहुँचा पर जहाँ पर एक weber Tankar टूक No NL-01
AH-2414 Eng. No. 31684120727 C/N No MATU48022DAH06571
वांरंग स्फेद (लेंकर-पीला-गीला) उपरोक्त टूक को रोक गया जिसके
Driver Manoj Kumar No. Visheshwar R/o Vill - Gautaman Khedra
10 - PS - Bach Rama Distt - Ray Bareilly UP Age. 30yr जो अर्बेक्ष
नी साफलई पकडा गया, जिस पर साफलई में सम्बन्धित कोई वैध लाइसेंस
न प्रमाण नही मिला, जिसके कजह सबूत बरवे फर्द मुकदमा हजा में
कुब्जा पुलिस में लिया गया।

फर्द मकसुजगी मर्तन हुयी।

Manoj Kumar

जवाहः -

Naveen Kumar

I. C Naveen Kumar
No 2272/SE
PIS- 28121392
PS Jaypat Nagar

HC Krishan Kumar
No. 3647/SE
PS Jaypat Nagar ND
dt 8/X/2025

FIR No. 500/25 date - 07/X/25 u/s 303(2)/223A BN
PS Jaypat Nagar New Delhi

फर्द मम्बुजगी ट्रक No. NL-01AH-2414 (Tankar)

निम्न लिखित गवाहों के सामने जाय गाँवा Vinobapuram Met.
Station ND पहुँचा पर जहाँ पर एक weber Tankar ट्रक No NL-01
AH-2414 Eng. No. 31684120727 Ch No MAT448022.DAH 0657
वाँगा स्फोट (टैंकर-पीला-नीला) उपरोक्त ट्रक को रोका गया जिसके
Driver Manoj Kumar 870 Visheshpur R/o Vill - Gautaman Kheda
PO-PS-Bach Ramn Distt - Ray Bareilly UP Age. 30yr जो अर्बुद
पानी स्फोट परडा गया, जिस पर स्फोट में सम्बंधित कोई वैध लार्से
क प्रमाण नहीं मिला, जिसके वजह सबूत बरसे फर्द मुकदमा हजा में
कुब्जा पुलिस में लिया गया।

फर्द मम्बुजगी मर्तब हुयी।

Manoj Kumar

गवाह:-

Naveen Kumar
1. C. Naveen Kumar
No 2272/SE
PIS-2812/392
PS Jaypat Nagar

HC
HC Krishan Kumar
No. 3647/SE
PS Jaypat Nagar ND
dt 8/X/2025

ORDER VI Clause 5
FEDERAL BOARD
CHALLAN FOR REPAYANCE OF MONEY
BY PAYEE
N 9511

TRIPlicate

To be returned to the person making payment

Treasury:

Dated 10/10/62

By whom brought

On what account

Amount

Rs.

Paise

Signature

Post

Office

Address

City

State

Country

Pin

Phone

Telex

Radio

Telegraph

Post office

Box

Number

of

lines

of

the

exchange

of

the

country

of

the

state

of

the

union

of

India

Mrs
Naimuddin Main.

Supply of Travel notes from
Bank STA for Hon P-664 before
DDN - 006257 Dt 3/10/62

Rs. 7000/- Cash/Cheque/C.B.D.
C. R. No. 132 Dt 10/10/62
Cashier (Circle)

7000/-

Total in words
Cash received

Examine and signed

Treasurer

Accountant

मन जी,
 संक्षिप्त हालात Cancellation Report इस प्रकार है कि दिनांक 07/10/2025 को मैं H
 मय Ct. Naveen No. 2272/SE समय करीब 10.00 PM पर इलाका गस्त के दौरान Vinobapu
 Metro Station के पास मौजूद थे, कि एक Water tanker Ring Road पर Ashram की तरफ
 आता हुआ दिखाई दिया। जो मन HC ने Water Tanker के Driver को हाथ से रुकने का इशारा किया
 तो उसने tanker रोक लिया। जो मन HC ने Driver को पानी Supply से संबंधित Delhi Ja
 Board/MCD की Permission व GPS Tracker से संबंधित Department की Permission
 दिखाने के लिये कहा। जो Driver इधर उधर की बातें करने लगा और बतलाया कि उसके पास GPS
 Tracker की कोई परमीशन नहीं है। इसके अलावा Water tanker के Driver से Tanker में भरे हुये
 पानी के Source के बारे में पूछा गया, जो पानी के Source के बारे में भी कोई जानकारी नहीं दे सका और
 ना ही Driver ने पानी की कोई Receipt/ Invoice मौके पर Produce की। जो पूछताछ पर Water
 Tanker के Driver का नाम पता Manoj Kumar S/o Sh. Vesheshar R/o Village
 Gautaman Kheda, Post Office, PS Bachrama, Distt. Raibrailly, UP (Age 30
 Yrs.) मालूम चला। जो मौका पर traffic jam ना लगे, इसलिए मन HC ने साथी Ct Naveen
 No.2272/SE की सहायता से Water Tanker, No. NL-01-AH-2414, Make Tata, Colour
 Yellow & Blue को लेकर हाजिर थाना आया। जो water tanker के Driver ने पानी सप्लाई से
 सम्बन्धित Permitted GPS Tracker ना लगवाकर और Hon'ble NCT के Order dated
 28.05.2025 in OA No. 639/2022 (titled as Pritpal Sharma Vs. Deptt. of
 Environment & Ors.) के तहत issued Joint CP साहब के Order vide No.
 12547-94/SO/Joint CP/SR, Dated New Delhi the 19.09.2025 का Violation किया
 है, और पानी की अवैध Supply व चोरी करके अपराध U/s 303(2)/223(a) BNS का किया है।
 लिहाजा मन HC ने एक लेख U/s 303(2)/223(A) BNS तैयार किया है, HC खुद ने एक लेख U/s
 303(2)/223(A) BNS का तैयार करके थाना में Duty Officer साहब को पेश करके मुकदमा दर्ज
 कराया। मुकदमा की विवेचना स्वयं की।

दौराने विवेचना HC खुद ने घटनास्थल Ring Road, Near VinobaPuri metro
 Station Lajpat Nagar, New Delhi का निरीक्षण करके नक्शा मौका तैयार किया। Water
 Tanker No. NL 01 AH 2414 को बरुवे फर्द कब्जा पुलिस में लेकर दाखिल मालखाना किया। HC
 खुद ने आरोपी Manoj Kumar S/o Sh Vesheshar उपरोक्त से पुछताछ अमल में लाई व Water
 Tank के कागजात पेश करने को कहा जिसने उस समय कोई कागजात पेश नहीं किए। आरोपी Manoj
 Kumar उपरोक्त ने अपना Driving Licence Photocopy पेश किया, जिसको फर्द बनाकर फाईल
 के साथ संलग्न किया। आरोपी Manoj Kumar उपरोक्त को मुकदमा में सजा का प्रावधान 7 साल से कम
 होने व माननीय उच्चतम न्यायालय के आदेश "Arnesh Kumar vs State of Bihar" के अनुसार U/s
 35(3) BNSS का नोटिस Serve कराया व तारीख व पेशी अदालत से अवगत कराकर पाबन्द गया।
 ब्यानात गवाहान दर्ज किए।

दौराने विवेचना दिनांक 24.10.2025 को आरोपी Accused Manoj Kumar S/o Sh
 Vesheshar R/o Village Gautaman Kheda Post Office Thulendi, PS Bachhrawan,
 Maharaj Ganj, Distt. Rae brailly UP PIN 229301 Age 30 Yr Mob No 9305609556
 व Truck No. NL 01 AH 2414 के मालिक Satnam Singh S/o Sh Balbir Singh R/o H.No.
 E-50 Kalkaji New Delhi हाजिर थाना आए। जो मुझ HC ने Satnam Singh S/o Sh Balbir
 Singh उपरोक्त को Notice U/s 133 MV Act & Notice 94 BNSS Serve कराया। जो

Satnam Singh उपरोक्त ने Notice 133 MV Act पर लिखकर दिया कि " मैं Satnam Singh S/o Sh Balbir Singh R/o H.No. E-50 Kalkaji Nre Delhi Mob No 9810130619 जो Wat Tankert Truck No. NL 01 AH 2414 का असल मालिक हूँ। दिनांक 07.10.2025 को मेरे उपरोक्त Truck को Driver Manoj Kumar S/o Sh Vesheshar R/o Village Gautaman Khed Post Office Thulendi , PS Bachhrawan, Maharaj Ganj, Distt. Rae brailly UP Pin 229301 Age 30 Year चला रहा था जो STP Okhla Delhi Jal Board Delhi से No drinking water लेकर Supply देने मयुर विहार जा रहा था, ,Notice 133 MV Act को फाईल के साथ संलग्न किया। Satnam Singh S/o Sh Balbir Singh उपरोक्त ने Notice U/s 94 BNSS के Reply में Photocopy Truck No. NL 01 AH 2414 की RC, Insurance व Fitness Permit ,& Water Supply Agreement Delhi Jal Board, सम्बन्धित कागजात पेश किए, जिनको फर्द बनाकर फाईल के साथ संलग्न किया। जो Truck No. NL 01 AH 2414 से सम्बन्धित कागजात को सम्बन्धित Transport authority से सत्यापित करवाया जो सभी वैध पाये गये ,जो फाईल के साथ संलग्न हैं। मुझ HC को Satnam Singh S/o Sh Balbir Singh उपरोक्त ने थाना हाजिर आकर माननीय अदालत के आदेश सुपरदारी Water Tanker Truck No. NL 01 AH 2414 व Superdarinama/Indemnity Bond/Security bond पेश किया जो पंचनामा तैयार किया, Case Property Truck No. NL 01 AH 2414 के Photographs कराये। कागजात, Photographs को फाईल के साथ संलग्न किया। Truck No. NL 01 AH 2414 को असल Superdar Satnam Singh S/o Sh Balbir Singh उपरोक्त को मालखाना से दिलवाया गया।

दौराने विवेचना HC खुद, Delhi Jal Board, Govt of NCT Delhi Office of the Executive Engineer (SDW) II STP Okhla , Okhla Mathura Road, New Delhi पहुँचा,जहाँ पर एक Request बाबत दिनांक 07/10/2025 को STP Okhla Delhi से Water Tanker NL 01 AH 2414 की Water Supply के सम्बन्ध में कागजात व DD Rs 63000/- व Entry & Exit की Certified Copy / Documents Verified करने के लिए Receive कराया , जो सभी कागजात वैध पाये गये, जिसकी report फाईल के साथ संलग्न है। जो अब तक की विवेचना से, Delhi Jal Board के Reply से, हालात से , मामला पानी चोरी का होना नहीं पाया गया , लिहाजा मुकदमा में Cancellation Report तैयार की गई। मुकदमा की Cancellation Report को रिकार्ड में दाखिल करने का सादर आदेश पारित किए जावे।

20. Refer Notice Served: Yes/No. _____ Dated: _____ (Acknowledgments to be placed)
21. Dispatched on: _____
22. Whether the informant/victim/next of kin have been informed about the progress of the investigation within 90 days? : (as per section 193(3)(ii) BNSS) (Yes/No).....
23. Whether the informant/victim/next of kin have been informed about the final status of the case under investigation? {as per section 193(3)(ii) BNSS} Yes/No.....
24. if the charge-sheet has been submitted in relation to offences u/s 64,65, 66, 67, 68, 70, 71 of the BNS or u/s 4, 6, 8, or 10 of the Protection of children from Sexual Offences Act, 2012, within the stipulated time frame of two months from the date of recording the information by the officer in charge of the police station. { as per 193(2) BNSS} (Yes/No)
25. Total Number of copies, enclosed document, which have to be provided to an accused and Victim (if represented by an Advocate) (as per section 230 & 193(8)

SOU EAST / SARITA VIHAR

FINAL REPORT

अंतिम प्रपत्र / रिपोर्ट

Under Section 193 B.N.S.S.

(धारा 193 बी. एन. एस. एस. के अन्तर्गत)

IN THE COURT OF : DR ANEEZA BISHNOI: JUDICIAL MAGISTRATE FIRST CLASS : SAKET COURT (के न्यायालय में)

1. District(जिला): SOUTH-EAST

P.S.(थाना): SARITA VIHAR

Year(वर्ष): 2025

FIR No.(प्र.सू.रि.सं.): 0702

Date(दिनांक): 24/09/2025

2. Final Report / Charge Sheet No.(अंतिम रिपोर्ट/ आरोप पत्र संख्या):

895501125070203 / 2025

3. Date(दिनांक): 26/11/2025 00:00

S.No.(क्र.सं.)	Acts(अधिनियम)	Sections(धाराएँ)
1	THE BHARATIYA NYAYA SANHITA (BNS), 2023	303
2	ENVIRONMENT PROTECTION ACT 1986	5
3	ENVIRONMENT PROTECTION ACT 1986	15

5. Type of Final Form/Report(अंतिम फॉर्म/रिपोर्ट का प्रकार): CANCELLATION

6. If FR Unoccurred(यदि अंतिम रिपोर्ट अघटित): MISTAKE OF FACT

7. If Charge sheet(यदि आरोप पत्र दाखिल किया):

8. Name of I.O.(जाँच अधिकारी का नाम): BALKISHAN BHASKAR

Rank(पद): HC (HEAD CONSTABLE)

PIS No. (सं.): 28105601

(at the time of charge sheet)(आरोप पत्र दाखिल करते समय)

9. (a)(क) Name of complainant / informant (शिकायतकर्ता/ इतिहा देने वाले का नाम): RISHI PAL

(b)(ख) Father's / Husband's name(पिता / पति का नाम):

10. Details of Properties/Articles/Documents recovered/seized during investigation and relied upon:

(जाँच के दौरान बरामद/जब्त सम्पत्ति/वस्तु/दस्तावेज का विवरण जिन्हें आधार बनाया गया हो):

S.No क्र.सं.	Property Description सम्पत्ति का विवरण	Estimated Value (in Rs.) अनुमानित मूल्य (रु.मे)	P.S. Property Register No. थाना सम्पत्ति रजिस्टर सं.	From whom/ where recovered or seized कहाँ/किससे जब्त अथवा बरामद की गई	Disposal निराकरण

11. Particulars of accused persons charge-sheeted/PIR Prepared(आरोप पत्र दाखिल अभियुक्तों का विवरण):

12. Particulars of accused persons/ juveniles - not charge sheeted (suspect)
(आरोप पत्र दाखिल नहीं किये गए अभियुक्तों/ विधि विवादित किशोरों (संदिग्ध) का विवरण):

None

13. Particulars of witnesses to be examined(पूछताछ किए जाने वाले गवाहों का विवरण):

Sl.No क्र.सं.	Name (नाम)	Father's / Husband's name (पिता / पति का नाम)	Date/Year of birth (जन्मतिथि/वर्ष)	Occupation (व्यवसाय)	Address (पता)	Type of evidence to be tendered (प्रस्तुत किए जाने वाले साक्ष्य का प्रकार)
1	RISHI PAL		30/01/1987	POLICE OFFICER	Present Address : PS, SARITA VIHAR, SOUTH-EAST, DELHI, INDIA Permanent Address : PS, SARITA VIHAR, SOUTH-EAST, DELHI, INDIA	COMPLAINANT , INVESTIGATION OFFICER
2	HC BABU LAL MEENA				Present Address : BELT NO 1732/SE, PS, SARITA VIHAR, SOUTH-EAST, DELHI,	STATEMENT OF U/S 180 BNSS

					INDIA Permanent Address : BELT NO 1732/SE, PS, SARITA VIHAR, SOUTH-EAST, DELHI, INDIA	
3	W/HC/SHILA RANI /28062400				Present Address : PS, SARITA VIHAR, SOUTH-EAST, DELHI, INDIA Permanent Address : PS, SARITA VIHAR, SOUTH-EAST, DELHI, INDIA	DUTY OFFICER
4	MHCM CP				Present Address : PS, SARITA VIHAR, SOUTH-EAST, DELHI, INDIA Permanent Address : PS, SARITA VIHAR, SOUTH-EAST, DELHI, INDIA	MHCM CP
5	NAIMUDDIN MIAN	FATHER: BABU JAAN MIAN			Present Address : S-28/74 AMAR JYOTI CAMP, PHASE 1, OKHLA INDUSTRIAL AREA, SOUTH-EAST, DELHI, INDIA Permanent Address : S-28/74 AMAR JYOTI CAMP, PHASE 1, OKHLA INDUSTRIAL AREA, SOUTH-EAST, DELHI, INDIA	TRUCK OWNER :- STATEMENT OF U/S 180 BNSS
6	HC (HEAD CONSTABLE) /BALKISHAN BHASKAR/281 05601		10/12/1990		Present Address : PS TILAK MARG, TILAK MARG, NEW DELHI, DELHI, 0, INDIA Permanent Address : PS TILAK MARG, TILAK MARG, NEW DELHI, DELHI, 0, INDIA	INVESTIGATION OFFICER

14 If FR is false (F.R. false), indicate action taken or proposed to be taken u/s 182/211 I.P.C/ 217/248 B.N.S (यदि अन्तिम रिपोर्ट झूठी है तो भा.द.सं. की धारा 182/211 /217/248 बी एन एस के अन्तर्गत की गई अथवा प्रस्तावित कार्रवाई का विवरण):

15 Result of Laboratory analysis (प्रयोगशाला में किए गए विश्लेषण का परिणाम):

16 Brief facts of the case (Add separate sheet, if necessary)
.मामले से संबंधित संक्षिप्त तथ्य (यदि आवश्यक हो, तो अलग पृष्ठ नत्थी करें):

श्रीमान जी

संक्षिप्त हालात मुकदमा हजा इस प्रकार से है की दिनांक 24/09/2025 को HC Rishi Pal No 2890/SE अपने साथी HC Babu Lal Meena No 1732/SE के साथ समय करीब 01.00 PM पर इलाका गश्त में Mathura Road towards Badarpur in front of HP Petrol Pump near Apollo Hospital Sarita Vihar पर मौजूद था। तभी एक water tanker Ashram की तरफ से आता हुआ दिखाई दिया, जिसमें से पानी छलक रहा था। जो HC Rishi Pal No 2890/SE ने Water Tanker driver को रुकने के लिए इशारा किया, और रुकने पर HC Rishi Pal No 2890/SE ने ड्राइवर को पानी

Supply से संबन्धित Jal Board, MCD व अन्य agencies की NOC/Permission दिखाने के लिए कहा, जो Driver इधर उधर कि बातें करने लगा और कोई NOC/Permission नहीं दिखा सका। जो बाद पूछताछ ड्राइवर का नाम व पता Manoj Chaudhary S/o Sohan Lal Chaudhary R/o Near Mulla Park , B Block Okhla Ph I New Delhi Age 23 Yrs मालूम चला। जो मथुरा रोड पर काफी जाम लग जाने के कारण HC Rishi Pal No 2890/SE अपने साथी HC Babu Lal Meena No 1732/SE की सहायता से Water Tanker No. DL1LAF7337 को लेकर हाजिर थाना आया। Tanker उपरोक्त को बरवे फर्ट बतोर वजय सबूत कब्जा पुलिस में लिया गया व E-Shakshya पर video बनाई गई। जो Water Tanker के Driver Manoj Chaudhary पता उपरोक्त ने संबन्धित Agency से पानी supply की कोई NOC/Permission नहीं दिखाकर और पानी चोरी करके अपराध u/s 303 BNS and 5/15 Environment (Protection) Act का पाये जाने पर HC Rishi Pal ने एक लेखपत्र अपराध u/s 303 BNS and 5/15 Environment (Protection) Act के तहत तैयार करके मुकदमा दर्ज करवाने के लिये HC Babu Lal Meena के द्वारा थाना मे Duty officer को पेश कि जो मुकदमा दर्ज होने के बाद आगे की विवेचना SHO साहब के आदेश से मन HC के नाम मार्क होने पर HC Babu Lal Meena ने मुकदमा दर्ज करवाने के बाद संबन्धित सभी असल कागजात मौका पर मन HC को पेश किए इसके बाद मन HC ने मौका का नक्शा मौका तैयार किया व Water Tanker No. DL1LAF7337 को दाखिल मालखाना किया।

दौराने विवेचना मन HC ने Truck Driver Manoj Chaudhary S/o Sohan Lal Chaudhary R/o Near Mulla Park , B Block Okhla Ph I New Delhi Age 23 Yrs को मुकदमा हजा की विवेचना मे शामिल करने के लिए नोटिस U/s 35(3) BNSS का दिया व शामिल तफ्तीश किया व पूछताछ की जो पूछताछ पर बताया की अभी इस समय मेरे पास पानी से संबन्धित कोई भी कागजात नहीं है लेकिन मेरे मालिक के पास पानी से संबन्धित सभी कागजात मौजूद है। इसके बाद मन HC ने Truck Driver Manoj Chaudhary S/o Sohan Lal Chaudhary की Interrogation Report अलग से तैयार किया जो साथ मे संलग्न है।

दौराने विवेचना मन HC ने Water Tanker No. DL1LAF7337 को Online Check किया जो Naimuddin Mian S/o Babu Jaan Mian R/o S-28/74 Amar Jyoti Camp Okhla Industrial Area Phase 1 South Delhi के नाम पाया गया। इसके बाद मन HC ने Water Tanker No. DL1LAF7337 के Register owner Naimuddin Mian S/o Babu Jaan Mian को नोटिस U/s 179 BNSS का दिया व शामिल तफ्तीश किया व पूछताछ की जिसने पूछताछ पर बताया की हम S.T.P Plant (Sewage Treatment Plant) Okhla Mathura Road जहा से हम पेड पोधो मे डालने के लिए पानी लेकर आते है जिसकी हमारे पास Payment Slip व पानी प्राप्ती से संबन्धित कागज मौजूद है इसके बाद मन HC ने owner Naimuddin Mian को नोटिस 94 BNSS का दिया जिसके जवाब पानी से संबन्धित कागजात पेश किये जिसको फर्ट के माध्यम से कब्जा पुलिस मे लिया गया व साथ मे संलग्न किया गया।

दौराने विवेचना मन HC ने पानी से संबन्धित कागजात संबन्धित विभाग से Verify करवाये गये जो साथ मे संलग्न है।

जो अब तक की तफ्तीश से व गवाहो के ब्यान से व पानी से संबन्धित कागजातो से यह साबित होता है की चालक Manoj Chaudhary S/o Sohan Lal Chaudhary R/o Near Mulla Park , B Block Okhla Ph I New Delhi Age 23 Yrs के पास पानी से संबन्धित कोई कागजात नहीं थे लेकिन मालिक Naimuddin Mian के पास सभी कागजात थे जिसको वेरिफाई किया गया है जो ठीक है जो मुकदमा हजा मे किसी भी प्रकार का अपराध होना नहीं पाया गया है जो मुकदमा हजा की Cancelation Report तैयार करके पेश अदालत है समायत फरमाई जाये।

3666

TH-EAST / SARITA VIHAR

P.S.: SARITA VIHAR

FIR No.: 0702/2025

N.C.R.B/एन.सी.आर.बी
I.I.F.-V / एकीकृत जाँच फार्म-V

17 Refer Notice served (जारी किए नोटिस):

Date(दिनांक):

(Acknowledgement to be placed)(पावती नत्थी करो):

18 Despatched on (प्रेषण की तिथि):

19 List of enclosures : As annexed (संलग्नकों की सूची):

S.No.	Details of Documents	Total No. of Pages
1	Copy of FIR	2
2	Copy of IIF-3	2
3	Preview_IIF-5	5

Signature of Investigating Officer submitting final report/charge sheet.

(अंतिम रिपोर्ट/आरोप पत्र दाखिल करने वाले जाँच अधिकारी के हस्ताक्षर)

Name(नाम): BALKISHAN BHASKAR

Rank(पद): HC (HEAD CONSTABLE)

PIS No.(सं.): 28105601

Belt No.(सं.): 2153/ND

Signature of Officer in charge of Police Station (Inspector/SHO)

Name(नाम): JEET SINGH

Rank(पद): I (INSPECTOR)

PIS No.(सं.): 16970069

Forwarded by ACP/Sub. Division

Name(नाम):

Rank(पद):

PIS No.(सं.):

3667

FIR No. 702/2025, Date. 24.09.2025, U/s 303 BNS & 5/15 Environment Act , PS Sarita Vihar, New Delhi.

Certificate u/s 63(3) BSA

This is to certify that the Case FIR No. 703/2025, Date. 24.09.2025, u/s 303 BNS & 5/15 Environment Act, PS Sarita Vihar, New Delhi. has been -recorded in electronic form in the computer in CCTNS format under my direction and supervision. The contents have been freeze and can not be altered. The recorded is permanent in nature. The copy of the FIR referred above is a true print out of the electronic record. This certificate is to prove documents as per the provisions of section 63(3) BSA.


Duty Officer



W/HC Shila Rani
PIS No 28062400
PS Sarita Vihar

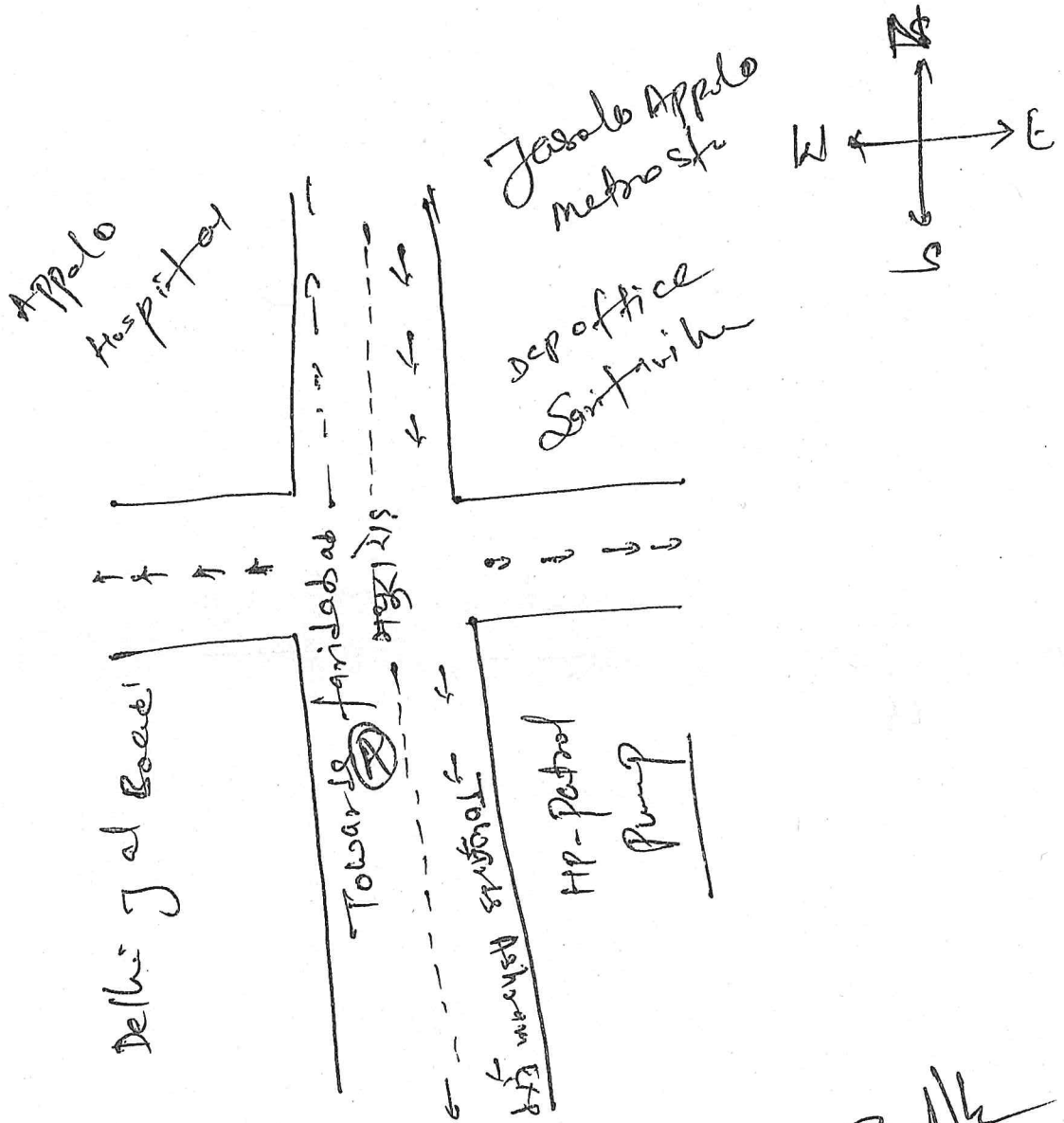
FIR NO - 702/25

U/S 302B N.S of 5/15 Env. Act P.S. SUR

DT - 24/09/2025

3668

नवाशा - मोठा (without scale)



नवाशा में A वर स्थान है, जो पानी का टंक बजा यानी में लगे गिया ।

Boh
H.C. Baf/Cisher
No - 2003/SE
P.S. Saintra vika
DT - 24/09/25

3669

FIR NO. 702/25..... DATE 24/09/25 U/S 303 BNS & 5/15 EPC Act.
PS Sarita Vihar..... DISTT. South East..... NEW DELHI

पाबंदीनामा

आपको Manoj Chaudhary S/O, W/O, D/O. Sahjan Lal Chaudhary.
R/O near Mulla Park, B-Block, Okhla Ph-I,
New Delhi. Age- 22 years. Mob- 9971177812

इस तहरीर से पाबंद किया जाता है की आप अपने उपर लगाए गए उपरोक्त
अभियोग की जवाबदेही के लिए अपने जामिन/वकील के साथ दिनांक
..... को माननीय अदालत श्री

....., MM, कमरा न. अदालत
में सुबह बजे पेश होंगे / अन्यथा आपके विरुद्ध कानूनी
कार्यवाही की जायेगी /

विवेचना अधिकारी HC Bal Kishan

थाना Sarita Vihar

दिनांक 24/09/25

Manoj

9971177812

3670

NOTICE FOR APPEARANCE BY THE POLICE
[as per section 35(3) of B.N.S.S.]

Case FIR No. 702 U/s 303 BNS & 5/15 E.P Act Dated 24/09/25 PS Sarita Vihar
Diary No. _____ /R/SHO/P.S. _____ Dated _____ New Delhi.

To,

Manoj Chaudhary s/o Sahar Lal Chaudhary
[Name of the Accused/Notictee]

near Mulla Park, B-Block, Okhla Phase, New Delhi.
[Last known Address]

9971177812
[Phone No./Email ID (if any)]

In pursuance of sub-section (3) of section 35 of the Bharatiya Nagarik Suraksha Sanhita, 2023, I hereby inform you that during the investigation of FIR/Case No. 702/25 dated 24/09/25 U/s 303 BNS & 5/15 E.P Act registered at Police Station Sarita Vihar, it is revealed that there are reasonable grounds to question you to ascertain facts and circumstances from you, in relation to the present investigation. Hence you are directed to appear before me at _____ AM/PM on 24/09/25 at Police Station.

Although you are not being placed under arrest at this stage in respect of the aforesaid FIR, you are directed to comply with all of the following conditions/directions:

- (a) You will not commit any offence in the future;
- (b) You will not tamper with the evidence(s) in the case in any manner whatsoever;

3671

Indian Union Vehicle Registration Certificate
Issued by Transport Department GNCT of Delhi

Regn No DL1LAF7337 Date of Regn. 17-11-2021 Regn. Validity As per Fitness Owner Serial 2

Chassis No MAT804001M8H12261
 Engine/Motor No 3,8SGI79HYX624732
 Owner Name NAIMUDDIN MIAN
 Son/Wife/Daughter of (In case of individual Owner) BABU JAAN MIAN
 Ownership INDIVIDUAL

Fuel CNG ONLY
 Emission Norms BHARAT STAGE VI
 Address S-28/74, AMAR JYOTI CAMP, OKHLA INDUSTRIAL AREA PHASE-1, SOUTH-DELHI-110020

Card Issue Date (26-05-2025)

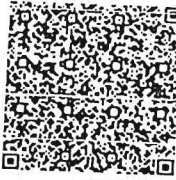
Registration Authority RAJPUR ROAD/MIU BURARI

Form 23A

Regn. Number DL1LAF7337
 Vehicle Class: GOODS CARRIER (LGV) RA3S19990

Model Name: TATA MOTORS LTD
 Model Name: 609G SFC DCR33HSD 85B6M5
 Colour: COFFEE BROWN / Body Type: / OPEN BODY
 Seating (in all) Capacity: 3
 Unladen/Laden Weight (Kg): 2990 / 5950
 Cubic Cap./ Horse Power (BHP/kw) Wheel Base(mm): 3783.00 / 83.08 3305
 Financier: AU Small Finance Bank Limited

No. of Cylinders 4
 No. of Axle 2
 Month-Year of Mfg. 08-2021



नामिका निवा
 99711778/2

3672

Disp. No. 1968/SHO/SVR
Date. 10/10/25

Indian Union Driving Licence
Issued by Transport Department GNCT of Delhi

DL6 20180000274

Issue Date: 09-01-2018 Validity (NT): 08-01-2038 Validity (CTR):

Name: MANOJ KUMAR CHAUDHARY Blood Group: B+ Organ Donor No:

Date of Birth: 01-10-1994 Holder's Signature:

Son/Daughter/Wife of: SOHAN LAL CHAUDHARY

Address: S-183145 JANTA MA. DOOR CAMP, Okhla Industrial area phase-I, South Delhi, DL-110023

Date of first issue: 09-01-2018

DL6 20180000274 A1045863

Invalid Carriage (Regn. Numbers)

Hazardous Validity: Hill Validity:

Class of Vehicle	Code	Issued by	Date of Issue	Vehicle Category	Badge Number	Badge Issued Date	Badge Issued by
MCWG	DL6	09-01-2018	NT				
LMV	DL6	09-01-2018	NT				

Emergency Contact Number

Licensing Authority
BACKEND OFFICE, SARAI KALE KHANNA

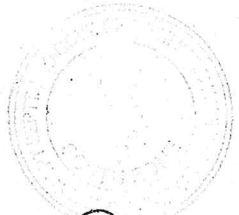
Form 7 (Rule 15(2))

श्रीमानजी

Licence Authority, Sarai Kalan Khan and Licence

DL No. 20180000274 को verify करने की कृपया करें

DL No. DL6 20180000274



10/10/25

H.C. Ballishan No-200
P.S - Sarita Vihar
9718970903.

Case F.I.R. No. 702/25 **3673** Dated 24/9/25 U/s 303 BHP 5/15 Act
P.S. Saraiya, New Distt. South East Delhi

NOTICE U/S 133 M.V. ACT

To,
Shri..... Naimuddin Khan.....
S/o Shri..... Babu Saan Khan.....
R/O H. No. H.No. 22/74..... Amar Jyoti Camp
Sir, Oldha

You are hereby informed through this notice that as per record of State Transport Authority.....New Delhi . You are the Registered owner /H.P.A./Attorney holder in respect of the vehicle() No.....make.....The same vehicle is involved/wanted in the above mentioned accident case.

Now you are being directed to appear before the undersigned onTimeat (Place)and produce the vehicle along with driver, Who had driven the vehicle at the time of accident.

Matan Jankar No. DL LAR 7337

मि. नमोदुल खान

(Balkish)

P.S. Saraiya, New Delhi

Ne. Balkish

9971177012

3674

Licence Number

DL6 20180000274



Driver Name : MANOJ KUMAR CHAUDHARY
Gender : Male
Father Name : SOHAN LAL CHAUDHARY
Mobile Number in Licence : 7834825695
Date of Birth : 1994-10-01
Date of Issue : 09-01-2018
Blood Group : B+
Permanent Address in Licence : S-183/145 JANTA MAJDOOR CAMP,,Okhla Industrial area
phase-i,South Delhi,DL,110020
Current Address in Licence : S-183/145 JANTA MAJDOOR CAMP,,Okhla Industrial area
phase-i,South Delhi,DL,110020
Registration Authority : CENTRAL DELHI,SARAI KALE KHAN
Class of Vehicle : Motor Cycle with Gear(Non Transport),LIGHT MOTOR
VEHICLE
Non Transport DL Validity : 08-01-2038
Licence Status : Active.

3675

Vehicle Register Number	:	DL1LAF7337
Owner Name	:	NAIMUDDIN MIAN
Father Name	:	BABU JAAN MIAN
Permanent Address	:	S-28/74, AMAR JYOTI CAMP, OKHLA INDUSTRIAL AREA PHASE-1, , South-110020
Present Address	:	S-28/74, AMAR JYOTI CAMP, OKHLA INDUSTRIAL AREA PHASE-1, , South-110020
Owner serial no.	:	2
State code	:	DL
PTO code	:	51
Registration date	:	17-Nov-2021
Registration upto	:	16-Nov-2036
Purchase Date	:	12-Nov-2021
Vehicle category	:	LGV
Vehicle class	:	59
Vehicle class Description	:	Goods Carrier(LGV)
Chassis No	:	MAT804001M8H12261
Engine No	:	3.8SGI79HYX624732
Make Code	:	0
Make	:	TATA MOTORS LTD
Model	:	609G SFC DCR33HSD 85B6M5
Vehicle body Description	:	OPEN BODY
Fuel Code	:	0
Fuel Description	:	CNG ONLY
Color	:	COFFEE BROWN
Norms Code	:	0
Norms Description	:	BHARAT STAGE VI
Tax upto	:	31-03-2026
Financer	:	AU Small Finance Bank Limited
Insurance Details	:	Shriram General Insurance Co. Ltd

INDIA MATCH

MAR 2024

3676

Model Code : 0
Model Description : CNG ONLY
Color : COFFEE BROWN
Forms Code : 0
Forms Description : BHARAT STAGE VI
Tax upto : 31-03-2026
Financer : AU Small Finance Bank Limited
Insurance Details : Shriram General Insurance Co. Ltd.
Insurance Policy No. : 101023/31/25/006683
Insurance Validity : 06-Nov-2025
Manufacture month/year : 8/2021
Unloaded weight : 2990
Gross Vehicle Weight(kg) : 5950
No of cylinder : 4
Cubic Capacity : 3783.00
Seat capacity : 3
Wheelbase : 3305
Registration at : RAJPUR ROAD/VIU BURARI, Delhi
C Status as on : 22-Oct-2025
C Status : ACTIVE
Sales amount : 0.0
Vehicle surrendered to Dealer : 0
Dealer contactno :
Dealer District :
Dealer Pincode :
Currentaddress Statename : Delhi
Currentaddress Distictname : 98
Currentaddress pincode : 110020
In use : false

Case No : 5487920

(INTERNAL **3677** PURPOSE ONLY)

Previous Conviction/Involvement Report

This is with reference to the query made from user 28980877 at 2:48 PM on dated: Monday, October 27, 2025. A search has been made on the basis of following name, parentage and address, as per involvement sheet given below:

This report is intended solely for reference by investigating officers and must be used by the concerned police station. It is not to be submitted IN COURT OR TO ANY OTHER GOVERNMENT OFFICE OR AGENCY.

Search Parameters Entered by User

Search Name	Search Parentage	Search Add	Search Date&Time	Client IP Address
MANOJ CHAUDHARY	SOHAN LAL CHAUDHARY	---	Monday, October 27, 2025 2:48 PM	200.200.200.254

Search in Crime Criminal Information System

Not Found / No Row Selected

Search in Online Criminal Dossier

Not Found / No Row Selected

Search in Criminal Attributes DataBase

Not Found / No Row Selected

Search in Register No. 9(iii)

Not Found / No Row Selected

Search in CAS DataBase

CAS No. : 8955011250702
 Name : MANOJ CHAUDHARY
 Name :
 Father/Husband Name : SOHAN LAL CHAUDHARY
 Address : near Mulla Park, B-Block, Okhla

CAS No	District	PS	Fir No/Year	Under Section
11250702	SOUTH-EAST	SARITA VIHAR	0702/2025	4375-303, 30-5, 30-15

Recommendation : In the absence of Ten Digit Prints/K Form/Search Slip of the suspects / accused, comparison cannot be done on bio-metrics and the report is prepared on the basis of name, parentage and address. Hence, for authentic report, fingerprint search is recommended.

CONVICTION SLIP

DD / FIR No. 702/25

PS Saikh Vihar

District Saikh East

Date of Arrest 24/9/25

Offense U/S 303 BNS & 155 Criminal Act

Description of accused	Final order of court
Name <u>Manoj Choudhary</u> Parentage <u>Satish Lal Choudhary</u> Address <u>Near Mulla park,</u> <u>B. Block alaha</u>	
1. Age <u>30 yrs</u>	
2. Height <u>5'8"</u>	
3. Built <u>slim</u>	
4. Face <u>oval</u>	
5. Education <u>7th</u>	
6. Complexion <u>fair</u>	
Mark of identification	
 (.....) IO <u>H. Ballal</u> PS <u>Saikh Vihar</u>	

OFFICE OF THE STATION HOUSE OFFICER, POLICE STATION..... NEW DELHI.
Case FIR No. 702 / U/s 303 B.N.S & 5/15 Dated 24/09/25 PS Saritavil
Diary No. 34 /R/SHO/P.S. Saritavilar Dated 6/1/26 New Delhi.

NOTICE U/s 94 B.N.S.S.

34/26
6/1/2026

To, Delhi Jal Board
STP Okhla Mathura Road
New Delhi

1323
06/01/26

Sir,

This is to inform you that the above-mentioned case was registered on the
complaint of H.C. Rishu pal No - 2890/SC
S/o..... R/o.....
.....The
investigation of the case is being carried by the undersigned.

For the purpose of investigation, you are hereby directed through this notice
to provide, or cause to be provided, the below mentioned details/documents to the
undersigned at PS Saritavil on 7/01/2026
at 1 p.m A.M./P.M.: -

Kindly note that the failure to comply with the terms of this notice under Section 94 of
BNSS, as required may attract penal proceeding U/s 210 B.N.S.

1. श्रीमानजी मुद्रकमा हजामत वरु पानी का टैकर DL-1LAF 7337 जी
2. 12 Sep से 24 Sep 2025 तक पानी भरने की जानकारी पुरान की जाये व
3. सारितविलीन वृक्षवातक प्रदान किया है जस टैकर की movemet से पति
संलग्न है

Officer in charge, PS Saritavil
PS Saritavil
New Delhi.



Dt. No. 2603/SC
6/1/2026

3680

Through E-Mail/E-Office

DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (SDW) II
S.T.P. OKHLA: MATHURA ROAD: NEW DELHI-110025
(eesdw2.djb@nic.in)



No. DJB/EE(SDW)II/2025/ 1573

Dated: - 07/01/2026

To

Station House Officer (SHO),
PS. Sarita Vihar, New Delhi 25.

Subject: - Regarding detail of Tanker.

Dear Sir,

This is in reference to your request received to this office vide diary No. 1323 dated 06/01/2026 regarding subject matter. In this context it is informed that as per the guidelines of NGT for reuse of STP recycle water. The agency M/s Naimuddin Main has been lifting the treated effluent (Grey water) of STP for non-potable purposes only.

The detail of tanker DL1L-AF-7337 lifted treated effluent (Grey Water) from Okhla STP filling point from 12 Sep-2025 to 24 Sep-2025 are as given Below.

S. No	Date	Time	Tanker Number
1.	12-09-2025	17:10	DL1L-AF-7337
2.	15-09-2025	12:10	DL1L-AF-7337
3.	15-09-2025	16:50	DL1L-AF-7337
4.	16-09-2025	12:00	DL1L-AF-7337
5.	19-09-2025	13:00	DL1L-AF-7337
6.	22-09-2025	14:40	DL1L-AF-7337

Thanking you.

Enclosed-Copy of entry register.


(Anil Kumar)
Executive Engineer (SDW) II

9-9-2025

64	17:30	17:45	H.R 3814-2908	05K 1655	श्री वरुण सिंह
65	17:40	18:00	D.U.L.I.A.F-7337	05K 1660	श्री वरुण सिंह
66	18:15	18:25	D.U.L.I.A.B-4120	05K 1665	श्री वरुण सिंह

10-9-2025

67	14:45	15:00	D.U.L.G.I.E-1943	10K 1675	श्री वरुण सिंह
68	16:00	16:20	D.U.L.I.A.B-4120	05K 1680	श्री वरुण सिंह
69	17:15	17:30	H.R 3814-2908	05K 1685	श्री वरुण सिंह

11-9-2025

70	9:50	10:30	D.U.L.M-2891	05K 1690	श्री वरुण सिंह
71	12:20	12:45	D.U.L.I.A.B-4120	05K 1695	श्री वरुण सिंह
72	13:20	13:35	D.U.L.G.I.E-1943	10K 1705	श्री वरुण सिंह
73	14:40	15:20	D.U.L.I.A.B-4120	05K 1710	श्री वरुण सिंह
74	16:20	16:40	D.U.L.M-2891	05K 1715	श्री वरुण सिंह
75	18:00	18:15	H.R 3814-2908	05K 1720	श्री वरुण सिंह
76	18:05	18:20	D.U.L.G.I.E-1943	10K 1730	श्री वरुण सिंह

12-9-2025

77	11:00	11:40	D.U.L.I.A.B-4120	05K 1735	श्री वरुण सिंह
78	12:30	12:45	D.U.L.M-2891	05K 1740	श्री वरुण सिंह
79	14:00	14:25	D.U.L.I.A.B-4120	05K 1745	श्री वरुण सिंह
80	16:20	16:40	D.U.L.G.I.E-1943	10K 1755	श्री वरुण सिंह
81	17:10	17:25	D.U.L.I.A.F-7337	05K 1760	श्री वरुण सिंह
82	18:05	18:15	D.U.L.M-2891	05K 1765	श्री वरुण सिंह

14-9-2025

13:40	13:20	H.R 3818-2908	OSK 1770	1765	ଅମଳ	S.K.R.
14:45	14:55	D.V.I.G.I.E-1943	10K 1780		ସିଦ୍ଧ	S.K.R.
17:00	17:25	H.R 3818-2908	OSK 1785		ଅମଳ	S.K.R.

15-9-2025

11:40	11:20	D.V.I.M-2891	OSK 1790		ଅମଳ	S.K.R.
12:10	12:40	D.V.I.V.I.A.F-7337	OSK 1795		ସିଦ୍ଧ	S.K.R.
12:20	12:35	H.R 3818-2908	OSK 1800		ଅମଳ	S.K.R.
14:20	14:40	D.V.I.G.I.E-1943	10K 1810		ସିଦ୍ଧ	S.K.R.
16:50	17:15	D.V.I.V.I.A.F-7337	OSK 1815		Sivam	S.K.R.
17:10	18:25	D.V.I.G.I.E-1943	10K 1825		ଅମଳ	S.K.R.
17:40	18:40	D.V.I.M-2891	OSK 1830		ଅମଳ	S.K.R.
18:10	19:15	H.R 3818-2908	OSK 1835		ଅମଳ	S.K.R.

16-9-2025

12:00	12:50	D.V.I.M.I.A-07337	OSK 1840		Sivam	S.K.R.
14:00	14:20	H.R 3818-2908	OSK 1845		ଅମଳ	S.K.R.
15:10	15:25	D.V.I.G.I.E-1943	10K 1855		ଅମଳ	S.K.R.
16:00	16:20	D.V.I.M-2891	OSK 1860		ଅମଳ	S.K.R.
17:25	17:45	H.R 3818-2908	OSK 1865		ଅମଳ	S.K.R.

17-9-2025

11:00	11:50	H.R 3818-2908	OSK 1870		ଅମଳ	S.K.R.
12:20	13:10	D.V.I.G.I.E-1943	10K 1880		ଅମଳ	S.K.R.
16:00	16:40	H.R 3818-2908	OSK 1885		ଅମଳ	S.K.R.
16:20	16:55	D.V.I.M-2891	OSK 1890		ଅମଳ	S.K.R.

18-9-2025

1890

301	13:30	13:45	D.L.I. M-2891	05K 1895	002	SKR
302	15:30	15:55	H.R 3814-2908	05K 1900	Kadife	SKR
303	16:40	17:15	D.V.I.G.I.F-1943	10K 1910	079	SKR
304	22:30	23:10	H.R-3814-2908	05K 1915	Kadife	SKR

19/09/2025

305	2:35	3:20	H.R-3814-2908	05K 1920	Kadife	SKR
306	11:10	11:15	H.R-3814-2908	05K 1925	Kadife	SKR
307	13:00	13:10	D.L.I.L IAF-7337	05K 1930	079	SKR
308	15:40	15:25	D.V.I.V IAB-4120	05K 1935	Abzal	SKR

20-9-2025

309	11:00	11:40	H.R 3814-2908	05K 1940	Kadife	SKR
310	12:20	12:30	D.V.I.V IAB-4120	05K 1945	Abzal	SKR
311	14:20	14:40	D.V.I.G.I.F-1943	10K 1955	079	SKR
312	15:50	16:20	H.R 3814-2908	05K 1960	Kadife	SKR
312	17:00	17:25	D.V.I.V IAB-4120	05K 1965	Abzal	SKR

21-9-2025

313	12:00	12:25	H.R 3814-2908	05K 1970	Kadife	SKR
314	12:50	13:05	D.L.I. M-2891	05K 1975	Bubble	SKR
315	14:10	14:20	D.V.I.V IAB-4120	05K 1980	AFzal	SKR
316	17:00	17:10	D.V.I. M-2891	05K 1985	Bubble	SKR
317	17:40	17:55	H.R 3814-2908	05K 1990	Kadife	SKR

Disp. No. 1966 / SHO/SVR

Date 10/10/25

OFFICE OF THE STATION HOUSE OFFICER, POLICE STATION.....^{SVR} NEW DELHI.
 Case FIR No. 702 / U/s 303(2) / 5/15 Dated 24/09/25 PS Saritavih
 Diary No. _____ /R/SHO/P.S. ^{E.P Act} Dated _____ New Delhi.

NOTICE U/s 94 B.N.S.S.

To,

Naimuddin Main S/ sh. Babu jagu miar
 R/o S-28/74 Anand jyoti Camp
 Okhla phase-1, N-D

Sir,

This is to inform you that the above-mentioned case was registered on the
 complaint of HC Rishi Ray No-2890/SE
 S/o P.S - Saritavihan R/o
 The investigation of the case is being carried by the undersigned.

For the purpose of investigation, you are hereby directed through this notice
 to provide, or cause to be provided, the below mentioned details/documents to the
 undersigned at PS Saritavihan on 10/10/25
 at 11 AM A.M./P.M.: -

Kindly note that the failure to comply with the terms of this notice under Section 94 of
 BNSS, as required may attract penal proceeding U/s 210 B.N.S.

1. Provide The Documents of water Tanker
2. No - DL - LAF 7327
3. Provide the S.T. p water plant slip.

Bell
 HC. Bell/Cher
 Officer in charge, PS No-28903
 PS Saritavihan
 New Delhi.
 Dt. 10/10/25

नैमुद्दीन मिर्जा

22-09-2025

3685

1990

318	14:00	14:25	M.R 3818-2908	05/1995	Kade S.K.22a
319	14:00	15:00	D.U.L.A.F-7337	05/2000	9/10/2000 S.K.22a
320	17:00	17:10	M.R 3818-2908	05/2005	Kade S.K.22a

23-09-2025

321	12:40	12:45	M.R 3818-2908	05/2010	Kade S.K.22a
322	14:10	14:25	D.U.L.A.B-4120	05/2015	A.F.22a S.K.22a
323	16:00	16:25	D.U.L.M-2891	05/2020	Buble S.K.22a
324	16:50	17:00	D.U.L.G.I.E-1943	10/2030	9/10/2030 S.K.22a
325	17:10	17:35	D.U.L.M-2891	05/2035	Buble S.K.22a

24/09/2025

326	1:00	1:15	Har-3818-2908	05/2040	Kade S.K.22a
327	12:40	14:25	D.U.L.G.I.E-1943	10/2050	9/10/2050 S.K.22a
328	13:00	14:40	D.U.L.A.B-4120	05/2055	A.F.22a S.K.22a
329	13:30	15:00	D.U.L.M-2891	05/2060	Buble S.K.22a
330	14:00	15:20	M.R 3818-2908	05/2065	Kade S.K.22a
331	21:00	22:40	Har-3818-2908	05/2070	Kade S.K.22a

25-09-2025

332	11:40	12:00	D.U.L.M-2891	05/2075	Buble S.K.22a
333	12:10	12:25	D.U.L.G.I.E-1943	10/2085	9/10/2085 S.K.22a
334	17:00	18:20	D.U.L.M-2891	05/2090	Buble S.K.22a
335	17:20	18:35	M.R 3818-2908	05/2095	Kade S.K.22a
336	21:00	22:30	D.U.L.M-2891	05/2100	Buble S.K.22a
337	21:00	23:18	Har-3818-2908	05/2105	Kade S.K.22a

3686

FIR No 702/2025 Dated 24.09.2025 U/s 303 BNS & 5/15 Environment Protection Act, PS Sarit Vihar, New Delhi.

Statement of Naimuddin Mian S/o Babu Jaan Mian R/o S-28/74 Amar Jyoti Camp Okhla Industrial Area Phase 1 South Delhi

Statement of U/s 180 BNSS

ब्यान किया की मैं पता उपरोक्त पर अपने परिवार के साथ रहता हूँ जो आज आपने मुझे मुकदमा हजा की तफ्तीस मे शामिल किया व दिनांक 24.09.2025 की घटना के बारे मे पुछा जो मैंने आपको बतलाया की मेरे ड्राईवर मनोज चौधरी हेलपर शिवम के साथ STP Plant Mathura Road से Water Filling करके पानी को पोधो मे डालता है जो दिनांक 22.09.2025 को मनोज हेलपर शिवम के साथ Water Tanker No. DL1LAF7337 को लेकर STP Plant Mathura Road से Water Filling करके पोधो मे पानी डालने के लिए निकला था जो इसी बीच मेरे ड्राईवर मनोज की तबीयत खराब हो गई जिसने मुझे अपनी तबीयत के बारे मे बतलाया व मुझसे पुछने के बाद हि व Water Tanker No. DL1LAF7337 को अपने घर लेकर चला गया व हेलपर शिवम वापिस आ गया। जो दिनांक 24.09.2025 को अपने घर से हि सीधा Location जहा पर हमे पोधो मे पानी डालना होता है चला गया जहा पर मनोज को पुलिस ने पकड लिया इसके बाद आपने मुझे आज थाना मे बुलाया व शामिल तफ्तीश किया जो मैंने आपको अपने वाटर टैंकर से संबंधित सभी कागजात दिखाए इसके बाद आपने मुझसे पुछताछ कर मेरा ब्यान दर्ज किया जिसको आपने मुझे पढकर सुनाया जो ठीक है।

नैमिउद्दीन मियाँ

HC Balkishan

PS Sarita Vihar

DT - 10/10/2025

**FIR No 702/2025 Dated 24.09.2025 U/s 303 BNS & 5/15
Environment Protection Act, PS Sarit Vihar, New Delhi.**

Interrogation Report

Manoj Chudhary

Q. आपका क्या नाम है। आप क्या काम करते हो अपने बारे में पूरी जानकारी दे?

Ans. मैं Manoj Chaudhary S/o Sohan Lal Chaudhary R/o Near Mulla Park , B Block Okhla Ph I New Delhi Age 23 Yrs हूँ। व मैं पता उपरोक्त पर अपने परिवार के साथ रहता हूँ व मैं Naimuddin Mian साहब के पास वाटर टैंकर ड्राईवर का काम करता हूँ जो मैं STP Okhla mahtura रोड के पास Delhi Jal Board Water Plant से Water Filling करके पोथो में पानी डालता हूँ।

Q.क्या आपके पास Water टैंकर से संबंधित प्रयाप्त कागजात है?

Ans. नहीं मेरे पास इस समय Water टैंकर से संबंधित कोई कागजात नहीं है

Q. आपके Truck Fixed होते हैं या नहीं ?

Ans. नहीं हमारे यहा पर जो भी ट्रक खाली होता है हम उसको लेकर जाते हैं हमारे कोई Truck Fixed नहीं होते हैं।

Q.आप कब-कब Delhi Jal Board Water Plant से पानी Filling करते थे।

Ans.हमें जब आदेश दिया जाता है व जब हमें पानी की जरूरत होती है हम तब ही पानी लेने जाते हैं।

Manoj

Q. ट्रक में Water Filling करते समय आप अकेले हि जाते हो यहा आपके साथ कोई हेलपर होता है।

Ans. Water Filling करते समय मेरे साथ शिवम होता है जो हेलपरी का काम करता है व हमारे Water Filling की Entry Shivam हि करता है।

Q. दिनांक 24.09.2025 को आप कहा से कहा जा रहे थे व आपने वाटर टैंकर में पानी कहा से भरा था।

Ans. दिनांक 22.09.2025 को मेने STP Okhla Mahtura Road के Delhi Jal Board Water Plant से Water Tanker No DL1LAF7337 में Water Filling करके पोथो में डालने के लिए जा रहा था जो इसी दौराने मेरी तबीयत खराब हो गई तो मैं मालिक को बताकर Water Tanker को अपने घर लेकर गया व वही पर खडा कर दिया था फिर दिनांक 24.09.2025 को जब मेरी तबीयत ठीक हुई तो मेने अपने घर से हि Water Filling Tanker को लेकर अपने काम पोथो में पानी डालने के लिए सरिता विहार के लिए निकल गया था । जो इसी बीच मुझे HP Petrol Pump Apollo अस्पताल के पास पुलिस ने मुझे पकड लिया थी

Interrogation Report has been Prepared

Manoj

Balkishan

HC Balkishan
PS Sarita Vihar
Dt 24.09.2025